

NOTICE

It is brought to the notice of Advocates, litigants and parties appearing in person that:

I

On 5th August 2019, the **Hon'ble Kum. Justice Nutan D. Sardesai** will not be available for judicial work.

II

The reconstituted Division Bench comprising the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Prithviraj K. Chavan** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Shri Justice M. S. Sonak**.

III

On 5th August 2019, the **Hon'ble Shri Justice Prithviraj K. Chavan** sitting singly, will not be available for judicial work. The urgent mentioning and placing of the matters, if any, pertaining to the Court presided over by the **Hon'ble Shri Justice C. V. Bhadang** and the Court the **Hon'ble Shri Justice Prithviraj K. Chavan** is allowed before the **Hon'ble Shri Justice Prithviraj K. Chavan** after the Division Bench work is over.

By Order

**High Court of Bombay at
Goa, Panaji.**

Date : 5th August, 2019

**(Kiran A. Bagi)
Registrar (Judicial)**